

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

I.A No. 350 of 2013  
In  
DFR No. 1726 of 2013

Dated: 14<sup>th</sup> November, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

GAIL India Ltd. .... Appellant (s)  
Versus  
Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Ramji Srinivasan Sr. Adv. with  
Mr. Ankit Jain, Adv.

Counsel for the Respondent(s): Mr. Sourav Aggarwal, Adv.  
Mr. Ashish Tiwari, Adv.

**ORDER**

We have heard the Learned Counsels for both the parties.

**Order is Reserved.**

(Nayan Mani Borah)  
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)  
Chairperson

pr/rt